TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

DATED 19th SEPTEMBER, 2002

PETITION No. 5 OF 2001
(With M.A. No. 46 of 2001)

Cellular Operators Associations of India & Others	…	Petitioner
Vs		
Union of India & Another	...	Respondents

BEFORE:

HON'BLE MR. JUSTICE SUHAS C. SEN, CHAIRPERSON
MR. R.U.S. PRASAD, MEMBER
MR. P.R. DASGUPTA, MEMBER

For Petitioners : Ms. Garima Dewan, Advocate
For Respondents : Mr. R.D.Agrawala, Senior Government Counsel with Mr. Sameer Agrawal, Advocate

ORDER

The counsel for the petitioners seeks to withdraw the petition. The prayer is allowed and the petition is dismissed as not pressed.

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(SUHAS C. SEN)
CHAIRPERSON

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(R.U.S. PRASAD)
MEMBER

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(P.R. DASGUPTA)
MEMBER